

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3734  
TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2016

PREPAYMENT FOR FOOD ALLOCATION

3734. SHRI P. C. MOHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the FCI has refused to allow State Governments to lift foodgrains and has demanded pre-payment for foodgrains before pick up by States as a condition;

(b) if so, the details thereof and the fate of implementation of foodgrain based schemes including mid-day meal scheme consequent upon its implementation; and

(c) the steps taken to assist the State Governments to continue the ongoing schemes effectively?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a): FCI issues stocks to States/UTs under various schemes of Govt. of India viz. Targeted Public Distribution System (TPDS) Schemes under NFSA, National Food Security Act (NFSA), Mid-Day Meal, SABL A, Annapurna, Wheat Based Nutrition Programme (WBNP), SC/ST/OBC Hostels and Welfare Institutions Schemes as per allocation made by Govt. of India (GOI). All these schemes are on pre-payment system basis, except Mid-Day Meal which is on credit payment system basis, as per policy of Gol.

(b)&(c): FCI issues foodgrains (wheat and rice) under various schemes, as per State/UT-wise allocation conveyed by Gol. Scheme wise allocation of welfare schemes (other than TPDS/NFSA are placed at Annexure).

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As per GoI notification dated 17.08.2015, Under NFSA, the Central Govt. shall assist the State Govt. to meet the expenditure incurred by it on intra-State movement, handling of foodgrains and margins paid to FPS dealers for distribution of foodgrains allocated for the entitled persons and households.

Norms and pattern of Central Assistance:- The norms of Central Assistance (in Rs. per quintal) to the State Government and Union Territory and share of the Central Government (in percentage) shall be limited as under:

Category of States and Union Territories	Norms of Expenditure (Rate in Rs. per quintal)			Central Share (in per cent)
	Intra-State movement & handling	Fair Price Shop dealers margin		
		Basic	Additional margin for sale through point of sale device	
General	65	70	17	50
Special	100	143	17	75

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) &(c) OF UNSTARRED QUESTION NO. 3734 FOR ANSWER ON 09.08.2016 IN THE LOK SABHA**

**AS ON 28.07.2016**

STATEMENT SHOWING SCHEME-WISE, DATE-WISE ALLOCATION UNDER OTHER WELFARE SCHEMES DURING 2016-17.				
		(FIG. IN THOUSANDS TONS)		
	DATE OF	ALLOCATION		
	ISSUE	RICE	WHEAT	TOTAL
<b>MID DAY MEAL SCHEME (MDM) (NFSA Rates)</b>				
1st TWO QUARTERS (APRIL,16 TO SEPT.,16)	<b>01.04.2016</b>	1134.892	208.090	1342.982
<b>TOTAL</b>		<b>1134.892</b>	<b>208.090</b>	<b>1342.982</b>
<b>WHEAT BASED NUTRITION PROGRAMME (WBNP) (NFSA Rates) *</b>				
	<b>11.04.2016</b>	958.000	1027.000	1985.000
<b>TOTAL</b>		<b>958.000</b>	<b>1027.000</b>	<b>1985.000</b>
<b>RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS (RGSEAG) - 'SABLA' **</b>				
	<b>11.04.2016</b>	<b>125.000</b>	<b>145.000</b>	<b>270.000</b>
<b>ANNAPURNA SCHEME</b>				
<b>TOTAL</b>				
<b>WELFARE INSTITUTIONS SCHEME</b>				
April 16 to September 16 (Delhi, Meghalaya, Mizoram)	<b>08.06.2016</b>	1.291	0.168	1.458
April 16 to September 16 (Telangana)	<b>27.06.2016</b>	14.436	0.000	14.436
April 16 to September 16 (Goa, Gujarat, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Odisha, Sikkim, Tamil Nadu, West Bengal)	<b>18.07.2016</b>	33.250	29.346	62.596
April 16 to September 16 (Andhra Pradesh)	<b>28.07.2016</b>	34.634	0.000	34.634
<b>Total</b>		<b>83.610</b>	<b>29.514</b>	<b>113.124</b>
<b>SC/ST/OBC HOSTELS SCHEME</b>				
April 16 to September 16 (Karnataka, Madhya Pradesh, Telangana, Tripura)	<b>08.06.2016</b>	59.092	21.086	80.178
April 16 to September 16 (Andhra Pradesh, Dadra & Nagar Haveli, Nagaland)	<b>28.07.2016</b>	29.997	1.171	31.168
<b>Total</b>		<b>89.090</b>	<b>22.257</b>	<b>111.347</b>
<b>TOTAL (WEL. INST. &amp; SC/ST/OBC)</b>		<b>172.700</b>	<b>51.770</b>	<b>224.471</b>
<b>GRAND TOTAL</b>		<b>2390.593</b>	<b>1431.860</b>	<b>3822.453</b>
*In addition, a quantity of 24000 tons of maize and 21000 tons of ragi has been allocated under WBNP scheme.				<b>47.850</b>
** A quantity of 1750 tons of maize and 1100 tons of ragi has been allocated under SABLA scheme to Tamil Nadu State.				<b>TOTAL 3870.303</b>

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